## Proposal to build a Tourist Complex Linking Important Tourist Centres in Palghat

697. SHEI V.S. VIJAYARAGHA-VAN : Wil the Minister of TOURISM be pleased to state :

(a) whether there is a proposal to build a vast tourist complex linking important tourist centres in Palghat district of Kerala such as Malampuzha, Nilliampati, Parambikkulam, Silent Valley, etc.;

(b) if so, whether Government have made any study about it;

(c) if so, the details thereof; and

(d) the steps heing taken to implement this proposal?

THE MINISTER OF TOURISM (MUFTI MOHD SYED) : (a) Proposa's for provision of watersports at Malampuzha Dam, construction of a Forest Lodge and provision of mini-buses at the Parambikkulam Wild Life Sanctuary have been received from the Government of Kerala.

(b) to (d) The proposals were actively under consideration and will be finalized soon after the additional information required from the State is made available.

## Loans Disbursed to weaker sections of Andhra Pradesh

698. SHRI V. TULSIRAM: Will the Minister of FINANCE be pleased to state:

(a) the details of amount of loan given to educated unemployed, farmers, Scheduled Castes/Scheduled Tribes, backward classes and adivasis in Andhra Pradesh during the first two years of the Seventh Five Year Pian;

(b) the amount expected to be given to them for their development during the remaining period of Seventh Five Year Pian; and (c) the extent to which the conditions of unemployed, Scheduled Castes/Scheduled Tribes, farmers, adivasis etc. have been improved as a result thereof and the extent to which further improvement expected ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The present data reporting system of banks does not generate separate information in the manner asked for. However, advances to weaker sections by the public sector banks in the State of Andhra Pradesh which include small and marginal farmers, landless, labourers, rural artisans, IRDP beneficiaries, SC/ST beneficiaries etc. have increased from Rs 362 crores as at the end of December, 1983 to Rs. 589 crores as at the end of June, 1985.

(b) and (c) Since the bank advances mainly depend upon the rate of growth of the deposits over the years, it is not possible to quantify the targets for bank lending. The targets are sometimes laid down for certain specific schemes, However the share of weaker sections in total credit is not to be less than the ten percent. As such it is not possible to furnish the information in the manner asked for.

Reserve Bank of India issued instructions in February, 1983 to all the commercial banks advising them to raise the production of advances to priority sector to 40% of the total advances by the end of March, 1985. The banks were given a sub-target within the priority sector of lending to weaker sections and were advised that the outstanding advances in favour of weaker sections should be atleast 10% of total advances by the end of March, 1985. The public sector banks have alreaay achieved this target.

# World Organisation of Non-Resident Indians

699. SHRI D.N. REDDY: Will the Minister of FINANCE be pleased to state: (a) whether it is a fact that a world organisation of non-resident Indians (NRI), has been formed in New York; and

(b) how far is the cooperation between that body and Government attracting foreign capital in the private sector in India;

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY: (a) It has been brought to the notice of the Government that an organisation called world organisation of non-resident Indians has been formed in New York.

(b) Th re is no formal relationship or cooperation between this body and the Government—as such the question does not arise.

#### [Translation]

### Schemes for Development of Tourist Centres in Bibar

700. SHRI VIJOY KUMAR YADAV: Will the Minister of TOURISM be pleased to state :

(a) whether it is a fact that he visited Biharsharif, Nalanda, Røjgiri and other places in Bihar in October, 1986;

(b) whether it is also a fact that the announced introduction of various schemes for the development of these important tourist centres; and

(c) if so, the details of the schemes and the time by which these will be implemented ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED): (a) I had visited Patna, Nalanda, Rajgir and Bodh Gaya from 8th to 10th October, 1986

(b) and (c) Various on-going projects for development of important tourist centres and several proposals suggested by Chief Minister of Bihar were discussed. [English

### Circulation of Wrong Map of India at Seoul

701. SHRI G.S. BASAVARAJU: SHRI H.N. NANJE GOWDA: SHRI HANNAN MOLLAH: SHRI SAIFUDDIN CHOW-**DHARY**: SHRI BIBHA GHOSH GOSW-AMI: SHRI MUKUL WASNIK : BANWARI SHRI LAL **PUROHIT:** SHRI HARISH RAWAT : SHRI MULLAPPALLY RAMA-CHANDARAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether in the official map circulated by the South Korean authorities for the Asian Games held in Seoul in September. 1986; Jammu and Kashmir was shown as a disputed area;

(b) whether Indian team had objected to this wrong map;

(c) whether or not this question was taken up by our Embassy in South Korea;

(d) whether necessary corrective measures were taken by South Korean authorities and if so, the details thereof;

(e) whether any other countries have also shown Jammu and Kashmir as a disputed area in their maps, if so, the details thereof and whether Government of India took up the matter with them and those countries have since made the necessary corrections in their maps; and

(f) whether any directives have been issued to all the Indian Embassies in this regard and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) to (d) The map of India published and projected